Subject: Ad-hoc guidelines for Alcoholic Beverages related to Imported Food Clearance Process by FSAI’s Authorized Officers-Reg.

In continuation of letter of even no. dated 30 April, 2012 regarding the subject mentioned above, the undersigned is directed to convey that relaxation regarding rectification of minor labelling defects for clearance of imported alcoholic beverages issued vide aforesaid letter is extended from 20th July, 2012 for another three months or till further orders, whichever is earlier.

This issues with the approval of the competent authority.

Yours faithfully,

(M.K. Singh)
Assistant Director
Ph.: 011-23237433

To

FSSAI’s all Authorized Officers

Copy to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI
3. Dir (E), FSSAI
4. Dir (S), FSSAI
5. Dir (QA & S)
6. FSSAI’s Website